MR. DEPUTY CHAIRMAN: One second, one second. There is a Point of Order. ...(Interruptions)... † The contraction of the contract

ÁÖB **°Ö, ĕÜ † YÜKÖD>Ö** ÃÖ, Ü †ÖÖ ×°ÖµÖÖDK**Ö**>ÖB ∞ÖÜÖ »ÖE.

ÁÖB ^ ÖÄÖFÖÖÖÖYÖ Û LÖÖFÖ ÄÖÖ 9000, 12

ÁÖB 9Ö ÇÖ †Ý**0820**>Ö ÞÖEÜ ×9DÖ ODA>CB, •OÜE ÃOBA-OÖ9 ÚÉ †VOYOOO 209B ÆÚ.

ÁÖB ^-ÖÄÜFÖÖÖÄYÖ †ÖÖPÖE ÛĞÜPÖ ÃÖÖ 900Ö,Ü 2006ÖÖ ÆÐP

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Mr. Deputy Chairman, Sir, the issue of Telangana.. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: There is no point of order in this. ...(Interruptions)... No point of order. ...(Interruptions)...

ÁÜB 90 00 † YÜKÖNÖ ÁÜB ÖPÜE HÖEÜ YÖNÖYÖ ÆÜL(34090-0090)

MR. DEPUTY CHAIRMAN: No, No. ...(Interruptions)... Papers to be laid on the Table. ...(Interruptions)... Dr. Girija Vyas. ...(Interruptions)...

PAPERS LAID ON THE TABLE

I. Report and Accounts (2011-12) of the Central Government Employees Welfare Housing Organization (CGEWHO), New Delhi and related papers Papers laid [8 August, 2013] on the Table 335

II. Report and Accounts (2011-12) of the Lakshadweep Building Development Board (LBDB), Kavaratti and related papers

III. MoU between the Government of India and various PSUs

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (I) (a) Twenty-second Annual Report and Accounts of the Central Government Employees Welfare Housing Organization (CGEWHO), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T.9734/15/13]
- (II) (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Review by Government of the Annual Accounts of the above Board.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T.9073/15/13]
- (III) (a) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Hindustan Prefab Limited (HPL), for the year 2013-14. [Placed in Library. See No. L.T.9269/15/13]
 - (b) Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), for the year 2013-14. [Placed in Library. See No. L.T.9272/15/13]